them are settled by the Universities - concerned.

## Blue-print for Development of Land in Pritampura and Shalimar

486. SHRI RAGHBIR SINGH GILL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of members of each housing society to which land has been allotted by D.D.A. in the Pritam pura and Shalimar areas in North Delhi;

(b) whether the D.D.A. has pre pared a blue print for the develop ment of this area in regard to hospital, colleges, schools and other civic and recreational activities; and

(c) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Information is being collected.

(b) Yes, Six.

(c) Pritampura Residential Scheme covers an area of 483 Hact. and will accommodate a population of 1,53,400. Sites for College and Hospital each having an area of 4 Hact; 14 Higher Secondary Schools in a total area of 22.4 Hact; 17 Primary Schools in a total area of 10.4 Hact; 56 Nursery Schools in a total area of 4.5 Hacts; 2 Community Centres in a total area of 8.34 Hact; 7 Local Shopping Centres in a total area of 3.5 Hact; 23 Convenient Shopping Centres in a total area of 2.76 Hact. and other facilities like Community Hall, Library, religious sites,, area for service Personnels, sites for Police Stations, Health Centre, P & T Office etc. have been . provided.

## Legislation to tackle Environmental Pollution

487. SHRI F. M. KHAN: SHRI GANESH LAL MALI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to bring forward a comprehensive legislation to tackle the problems of environmental pollution; and

(b) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir. Such a proposal was at one time considered but was not found legally feasible.

• (b) Does not arise.

## Definition of 'Small Farmers' in Drought Prone Areas

488. SHRI F. M. KHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether the Central Govern ment received requests have from some State Governments for re vision of the definition of 'small farmers' in drought prone areas for the purpose of eligibility for loans; and

(b) if so, what are the details thereof and whether Government have taken a decision thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) According to the earlier definition, small farmers in DFAP areas included farmers with land holdings up to 2 hectares in terms of dry-land or 1 hectare of class I irrigated land. Cultivators with 1 hectare of dry-land or 1 hectare of class I irrigated land were classified as marginal farmers.